

ITEM NO.11

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 327/2024

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

KASIM @ BHURA

Respondent(s)

Date : 01-08-2024 This appeal was called on for hearing today.

For Appellant(s)

Ms. Rupali, Adv.
Mr. Sudeep Kumar, AOR

For Respondent(s)

Mr. Pranav Dhawan, Adv.
Mr. Shadan Farasat, AOR
Mr. Aman Naqvi, Adv.
Mr. Harshit Anand, Adv.
Ms. Natasha Maheshwari, Adv.
Ms. Mreganka Kukreja, Adv.
Mr. Abhishek Babbar, Adv.
Mr. Shadab Azhar, Adv.
Mr. Prannv Dhawan, Adv.
Ms. Niharika Srivastava, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Original records have been received from the High Court
as well as Trial Court.

Parties may file additional documents in the meantime.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

SUJATA SINGH
Registrar

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